

**Licence to Multinationals for expansion**

4335. SHRI D. AMAT:

SHRI P. VENKATASUB-  
BAIAH:

Will the Minister of INDUSTRY be pleased to state:

(a) how many multinational companies applied for expansion of business during the last three years; and

(b) how many of them have been granted licences for such expansions during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). Details of all Industrial Licences including name of the Transnational Corporation, item of manufacture, capacity, location etc. are published in "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences" and "Monthly List of Letters of Intent and Industrial Licences". Copies of these publications are available in the Parliament Library. Lists of Foreign Collaboration Approvals are also available in the Parliament Library.

**Implementation of Dass Committee Report**

4336. SHRI D. AMAT:

SHRI SUBHASH CHANDRA  
BOSE ALLURI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have implemented any recommendation of the Dass Committee which went into the misuse of mass media during the emergency; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The Dass Committee

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was set up to enquire into and collect facts for the preparation of a White Paper on misuse of mass media. This being only a Fact Finding Committee, did not make any recommendations to the Government.

(b) Does not arise.

**Communal Unrest**

4337. SHRI F. P. GAEKWAD:

SHRI AHMED M. PATEL;  
SHRI M. N. GOVINDAN  
NAIR:DR. LAXMINARAYAN  
PANDEYA:

SHRI ANANT DAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of communal unrest in the country have increased during the last one year;

(b) whether it is a fact that 120 cases of communal tension occurred during the first three months of 1978 as against 91 and 86 during the corresponding period of 1977 and 1976;

(c) if so, the reasons for increase in such cases;

(d) the State which tops the list of these cases; and

(e) the measures taken to curb the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) There has been some increase in the number of communal incidents during the last one year.

(b) The cases of communal tension during the first three months of 1978 are more than those in the corresponding period of 1976 and 1977.

(c) As the reasons vary according to the situation and are complex, no generalised opinion can be given.